

(19)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/422/ (IB)/2017  
NAME OF THE PETITIONER(S) : RANGANATH SPINNING INDUSTRIES  
NAME OF THE RESPONDENT(S) : GURUVAYUR SPINNING MILLS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	Aashish Jain Nunia For Suzana & Suzana	Counsel for Petitioner	
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ORDER

Counsel for petitioner present. Counsel for respondent absent. Counsel for petitioner stated that the matter has been settled between the parties and prayed time for reporting the final outcome of the same. Time extended at request. Put up on 31.08.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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